

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.307
IA-5838/2022
In
IB-985(ND)/2018

IN THE MATTER OF:

M/s. Engineered Facility Management Services **APPLICANT/PETITIONER**
Vs.

Evan Multispeciality Hospital & Research Centre Pvt. Ltd. **RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 16.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Adv. Anand Bajpai alongwith Adv. Ravi kant for the
Applicant in IA/5838/22

For the Respondent : Adv. Anupam Singh

ORDER

IA-5838/2022 :-

Issue notice to the Respondents.

The Applicant is directed to serve notice alongwith a copy of the IA on the Respondents and file proof of service and affidavit of service within one week.

The Respondents are directed to file reply affidavit within one week thereafter.

List on **15.02.2023**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)